

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(Southern Zonal Bench, Chennai)**

O. No. 7 of 2021

K. Anwar
S/o. K. Hamsu,
R/o. Kuroor House, Perunthalloor P.O.,
Tirur Taluk, Malappuram District,
Kerala and Ors.

..Applicant(s)

Versus

Additional District Magistrate,
Malappuram,
Office of the District Collector,
Civil Station, Up Hill,
Malappuram District, Kerala and Ors.

...Respondents

MEMO FILED ON BEHALF OF RESPONDENT 6

It is submitted on behalf of Respondent 6 as follows :-

1. The Hon'ble Tribunal vide orders dated 02.07.2021 had directed this respondent Board to file its reply and complete the pleadings on or before 02.08.2021.
2. It is submitted that the District Collector, Malappuram has been tested COVID-19 positive and is under quarantine. Since the District Collector is a member of the Joint Committee appointed by this Hon'ble Tribunal, the report could not be finalised and filed before this Tribunal. It is submitted that time may be granted so as to finalise the report and file the same. Enclosed is a letter from the Environmental Engineer requesting time to file the report.

It is therefore prayed that this Hon'ble Tribunal may be pleased to take on record the above memo filed on behalf of the 6th respondent and thus render justice.

Dated at Chennai this the 28th Day July 28, 2021



Rema Smrithi V.K

**STANDING COUNSEL FOR KSPCB
COUNSEL FOR RESPONDENT 6**

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL**

(Southern Zonal Bench, Chennai)

O. No.7 of 2021 (SZ)

**MEMO FILED ON BEHALF OF
RESPONDENT 61**

Ms.Rema Smrithi V.K

**STANDING COUSEL FOR KSPCB
Respondent No. 6
9445782946**